

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
AHMEDABAD
REGIONAL BENCH, COURT NO. 1**

EXCISE APPEAL NO. 10769 OF 2016

(Arising out of OIO-AHM-EXCUS-001-COM-005-15-16 dated 03/11/2015 passed by Commissioner of Central Excise-AHMEDABAD-I)

MEET PLAST

Appellant

Shed No. 35a-6, Gidc, B/h Cmc, Odhav,
Ahmedabad, Gujarat.

Vs.

**COMMISSIONER OF CENTRAL EXCISE-
AHMEDABAD-I**

Respondent

C. Ex Bhavan,
Nr Panjrapole & Polytechnic, Ambavadi,
Ahmedabad, Gujarat-380015

WITH

- (i) **EXCISE Appeal No. 10770 of 2016- DB (Shri Sanjay Purushottambhai Patel)**
- (ii) **EXCISE Appeal No. 10771 of 2016- DB (Shri Vipul Vishnubhai Patel)**
- (iii) **EXCISE Appeal No. 10772 of 2016- DB (Shri Nitinkumar Nathalal Patel)**
- (iv) **EXCISE Appeal No. 10773 of 2016- DB (Shri Jitendra A Patel)**

Appearance:

Present for the Appellant :None

Present for the Respondent: Shri Ajay Kumar Samota, Superintendent (AR)

CORAM:

HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

HON'BLE MR. RAJU, MEMBER (TECHNICAL)

Final Order No. 10925-10929/2024

DATE OF HEARING/ DECISION: **24/04/2024**

RAMESH NAIR

When the matter was called out, no one appeared on behalf of the appellant.

2. As per letter dated 23.04.2024, Shri Devashish K Trivedi Learned Counsel submits that he wish to withdraw his Vakalatnama. Accordingly his Vakalatnama stands withdrawn.

3. From the record, it is also observed that this appeals have come up for hearing on 29.09.2023, 25.10.2023, 06.12.2023, 22.01.2024, 05.02.2024, 05.03.2024, 18.03.2024, 24.04.2024. However, no one appeared on any of the said dates, which shows that the appellant is not serious to pursue their appeals. Accordingly, the appeals are dismissed for non-prosecution in terms of Rule 20 of CESTAT procedure Rules, 1982 read with Section 35C (1A) proviso of Central Excise Act, 1944.

4. Appellant are at liberty to approach this Tribunal if they wish to pursue the appeal by filing applications for restoration of appeal, which can be considered in accordance with law.

(Dictated and pronounced in the open court)

(RAMESH NAIR)
MEMBER (JUDICIAL)

(RAJU)
MEMBER (TECHNICAL)

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